

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 225  
IB-335/ND/2020

**IN THE MATTER OF:**  
**Mr. Abhishek Gupta**

**...PETITIONER**

**Vs.**

**M/s. Fiitjee Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 11.03.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Pavish Singhla, Advocate**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Learned counsel for the operational creditor is present and sought time for filing supplementary affidavit. No one is present on behalf of the corporate debtor at the time of hearing of the matter. A week's time has been granted for filing supplementary affidavit. Post the matter to 31<sup>st</sup> March, 2020.

**-sd-**

**(V.K. Subburaj)**  
**Member (T)**

**-sd-**

**(P.S.N. Prasad)**  
**Member (J)**